COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 OF 2017

Dated: 22nd February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

TANGEDCOAppellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sanjay Kumar for

Mr. Sethu Ramalingam for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on *02.05.2018*.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk